

Foreign Exchange Seized from Flight-Kitchen of Air India, Bombay

688. PROF. AJIT KUMAR MEHTA:
SHRI RAJNATH SONKAR
SHASTRI:

SHRI B. D. SINGH:

Will the MINISTER OF TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that huge amount of foreign exchange was recently seized from the flight-kitchen of Air India at Bombay;

(b) whether it is also a fact that some Air India employees are involved in it; and

(c) if so, details thereof and the action taken by the Government in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) On 31-12-1980, foreign currency valued at US \$149640 and Swiss Francs 2000 was seized from Chefair flight kitchen at Bombay.

(b) and (c). Two employees of the Hotel Corporation of India and one employee of Air India have been suspended consequent upon their arrest. The Enforcement Directorate (Department of Revenue, Ministry of Finance) of the Government of India is conducting further investigation.

Distribution of Tallow

689. SHRI K. A. SWAMI: Will the Minister of COMMERCE be pleased to state:

(a) the value of tallow held by Government at present; and

(b) how do Government propose to distribute this tallow, giving details of proposed allocation for medium and small sector respectively?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) As on

31st January, 1981, State Trading Corporation of India Ltd. (STC), through which import is canalised, had stock of Mutton Tallow/Fatty, acid valued at about Rs. 209.30 lakhs.

(b) The material in stock is a part of the over-all allocation of 35,000 M.T. agreed upon for the following eligible categories for 1980-81:—

(i) Soap and Grease manufacturing units in the small scale sector.

(ii) Fatty acid units in the large scale sector.

(iii) Soap manufacturing units in the public sector.

(iv) Grease manufacturing units under Deptt. of Petroleum.

Request from Gujarat Government for supply of more Edible Oils

690. SHRI CHITTUBHAI GAMIT: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Government of Gujarat has requested Centre to supply more edible oil to meet the demand of the state;

(b) if so, how much quantity the Centre has allocated to Gujarat of imported edible oil; and

(c) what are the demands of imported edible oil from other States?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) Yes, Sir.

(b) During the current oil-year (November, 1980-October, 1981), till now, 7000 MTs of Palmolein was allocated to the State Government of Gujarat for the months of November, 1980, December, 1980, January, 1981. In addition, advance allocation of 2000 MTs of Palmolein was also made to the State Government against February 1981 allocation. Monthly allocations would continue to be made to the State Government for public distribution. The State